

ORAL

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD
BENCH, ALLAHABAD

(This the **25th Day of July**, 2018)

Hon'ble Mr. Justice Bharat Bhushan, Member (Judicial)

Original Application No.330/1021/2017
(U/S 19, Administrative Tribunal Act, 1985)

Guru Prasad Sahu & Ors.

..... **Applicants**

By Advocate: **None**

Versus

1. Union of India & Ors.

..... **Respondents**

By Advocate: **Shri Anil Kumar for Res. Nos. 2 and 3**
Shri D.S. Shukla for Res. Nos. 1 and 4

O R D E R

Case called out. None present for the applicant. Shri Anil Kumar as well as Shri D.S. Shukla, Advocates are present for the respondents.

2. It appears that applicant or his counsel were also not present on the previous date before this Tribunal. Accordingly, the Original Application is dismissed in default of the applicant for non prosecution.

(Justice Bharat Bhushan)
Member (J)

Sushil